

The Minister of Planning and Irrigation and Power (Shri Nanda): If on one side an embankment has been constructed possibly on the other side difficulties might increase. It sometimes happens that a stream runs on the border of two States. Then, corresponding measures are taken in the other States also and sometimes when disputes arise we have to deal with them and find out some kind of a unified scheme for the purpose.

Rice Milling Committee

*519. {Shri †Dabhi;
Shri K. C. Sodhia:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 1569 on the 30th August, 1956 and state;

(a) whether Government have since reached a final decision on the recommendations of the Rice Milling Committee; and

(b) if so, what is the decision?

The Deputy Minister of Food (Shri M. V. Krishnappa): (a) No, Sir.

(b) Does not arise.

Shri Dabhi: May I know when was the report submitted by the Committee and how long it will take for the Government to take final decisions on the recommendations of this Committee?

Shri M. V. Krishnappa: The report was submitted in June 1955. The recommendations were far-reaching and very important. So we had to consult all the rice-growing States because it is they who have to execute the recommendations. So, it took sometime to get all the replies from the States. Very soon we are going to take a decision.

श्री खू० च० सोधिया इस कमटी में कूल कितनी सिफारिशों की थी ?

श्री मो० बें० कृष्णप्पा बीस ।

श्री० खू० च० सोधिया उन में से कितनी सिफारिशों के बारे में स्टेट सरकारों से पुछताछा गया ?

श्री मो० बें० कृष्णप्पा सब की सब सिफारिशों के बारे में ।

Shri Shree Narayan Das: May I know whether in spite of the fact that this Committee has recommended the abolition of the rice mills, permissons have been given for the starting of fresh rice mills in different States and if so, what are the reasons ?

Shri M. V. Krishnappa: That is because the Committee's recommendations are still under consideration and we have not yet taken any action on the recommendations. Very soon we are going to take action.

Shri T. S. A. Chettiar: May I know from how many States the Government have received replies and how many of them have agreed to the recommendations of this Committee?

The Minister of Food and Agriculture (Shri A. P. Jain): The process of consultation with the States is over. In fact the matter was put before the Economic Committee of the Secretaries on the 29th May, 1956 and they made certain proposals and those proposals have been sent to the relevant Ministries for further consideration. A meeting of the Economic Committee of a Secretaries was to have been held thereafter; it may have been held already, I think. Now, the case is mature for being sent for final decision either by the Economic Committee or by the Cabinet.

Shri Ramachandra Reddi: May I know what the reactions of the State Government are especially with regard to the restriction of milling licences in the future?

Shri A. P. Jain: I do not know whether it would be in the public interest to go into the details now and into the recommendations that have been made by any particular Government. But the final decision will be communicated to the Parliament.

Shri Dabhi: May I know whether the opinion of the All-India Khadi and Village Industries Board has been invited on this subject?

Shri A. P. Jain: That is one of the departments which is concerned with this subject.

Weigh Bridge Siding on Central Railway

*522. **Shri K. S. Rao:** Will the Minister of Railways be pleased to state:

(a) the reasons for the delay in opening for traffic the weigh bridge siding extension at Kothagudium Collieries, Bhadrachellam Road, Central Railway though the same was completed several months ago;

(b) whether Government are aware of the fact that the delay is impeding the stepping up of coal production at these collieries; and

(c) when the same is likely to be opened for traffic?

The Deputy Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) The extension of the weigh bridge siding could not be brought into use immediately on its completion because the

interlocking arrangements at Bhadrachellam Road station had to be completed before bringing it into use.

(b) No.

(c) The siding has already been opened for traffic on 28-9-1956.

Shri K. S. Rao: May I know whether it is a fact that the delay in opening this siding for traffic arose because the siding was not inspected by the Government Inspector of Railways personally?

Shri Shah Nawaz Khan: The delay was for the reasons which I have just read. Since the siding has already been opened, I think there should be no more controversy about it.

International Fishing Gear Congress

*523. **Shri R. P. Garg:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the U.N. Food and Agriculture Organisation has planned an International Fishing Gear Congress in 1957 in Hamburg; and

(b) if so, whether Government intend to send a delegation to the Congress?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) F.A.O. propose to hold such a Congress at Hamburg in 1957.

(b) The question of sending a delegation will be considered when an official invitation to participate in the Congress is received.

Shri R. P. Garg: May I know whether the Government has received the comprehensive handbook on fishing gear methods supplied by the FAO for the coming Congress?

Dr. P. S. Deshmukh: The handbook is not said to be quite ready. We have requested them to supply us a copy when it is ready.

Shri R. P. Garg: May I know whether we have prepared some recommendations to be made to the Congress?

Dr. P. S. Deshmukh: In this particular case, we are somewhat in a preliminary stage. We have not advanced very much. We have not, therefore, prepared any striking or important recommendations.

Shri Punnoose: May I know, if and when such a delegation is sent to the Congress, whether representatives of the fishermen's organisations such as fishermen's co-operatives and representatives from States like Kerala where fishing is a very important industry will be included?

Dr. P. S. Deshmukh: Generally speaking, we take care to see that all the relevant interests are represented, but in this particular case, I do not think it will be very useful to include representatives of the fishermen because they are not likely to have any scientific knowledge in this matter.

श्रीमती कमलेंद्रमति शाह : कुछ पहाड़ी नदियों में डाइनामाइट से बहुत सी मछलियों को मार दिया जाता है, जबकि हाथ में केवल दो चार ही जाती हैं। क्या सरकार इस तरीके क रोकने की व्यवस्था करेगी ! डा० प० श० वैशम्पुल : यह प्रश्न इससे नहीं उठता है।

Shri R. P. Garg: May I know whether there has been a substantial increase in fishing since these new methods with modern trawlers and other appliances began to be used.

Dr. P. S. Deshmukh: This is also a very different question from the one which has been put down. All that I can say is that it is progressing well in this direction.

Pusa Institute

*524. **Shri Velayudhan:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the students studying in the Pusa Institute for degree course are required to pass a qualifying examination in Hindi in order to get the degree; and

(b) if so, when was this system introduced.

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes, this is so in the case of students in the Central College of Agriculture under the Institute.

(b) July, 1952.

Shri Velayudhan: May I know whether students who have got first class in M. Sc. course in the Pusa Institute are not also given the degree or diploma, because they have not passed this Hindi test?

Dr. P. S. Deshmukh: I have already stated what the position about the Hindi examination is. We stick to that position on and to the rules we have made.

Shri Velayudhan: May I know whether the Government have taken up a definite policy that only those who pass this qualifying examination in Hindi will be promoted from one class to the other in the universities and the colleges?